

Setting up an Institute of Tourism and Travel Studies (KITTS) in Kerala

7439. SHRI T. BASHEER: Will the Minister of TOURISM be pleased to state:

(a) whether Government have received a proposal from the Government of Kerala for setting up an Institute of Tourism and Travel Studies (KITTS) as a Centrally Sponsored Scheme;

(b) if so, the details thereof; and

(c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The Kerala Institute of Tourism and Travel Studies is an Institute functioning under the purview of the State Government

Areas Covered in Orissa by Radio Network

7440. SHRI K. PRADHANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total area in Orissa covered under Radio Network so far;

(b) whether Government have any proposal to bring the uncovered areas in that State under Radio Network during the Eighth Plan; and

(c) if so, the programme of Government in this regard during the financial year 1990-91?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) 1,22,600 Sq. Kms. approxi-

mately.

(b) and (c). During the 8th Plan (1990-95), the spill-over schemes of 7th Plan viz. new radio stations at Baripada, Rourkela, Berhampur, Bolangir and Bhawani-Patna are envisaged to be ready for commissioning during the year 1990-91. Besides, the power of 20 KW MW Transmitter at Jeypore is also expected to be upgraded to 100 KW MW. Some more schemes for Orissa State have been included in the draft VIII Plan of All India Radio, which is still in formulation stage. However, the final inclusion of the schemes in the VIII Plan will depend on availability of funds, relative priorities and approval by the Planning Commission.

Export of Betel Leaves

7441. SHRI SATYAGOPAL MISRA: SHRI HANNAN MOLLAH:

Will the Minister of COMMERCE be pleased to state:

(a) the year-wise earnings of foreign exchange from the export of betel levels during the last three years;

(b) the quantity of betel leaves exported during the above period and airports through which exported along with the names of exporters;

(c) whether Government propose to take/have taken any steps to increase the export of betel leaves to different countries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) and (b). As per the latest annual statistics published by the Director General, Commercial Intelligence and Statistics, exports of betel leaves have been as follows:

<i>Year</i>	<i>Quantity (tonnes)</i>	<i>Value (Rs. lakhs)</i>
1	2	3
1985-86	664	104
1986-87	582	98
1987-88	814	125

Export statistics of betel leaves are not maintained on the basis of ports of exports. Exporters of betel leaves have not registered themselves as such till now with the Agricultural and Processed Food Products Export Development Authority (APEDA), the appropriate registering body.

(c) and (d). Export of betel leaves is freely allowed, APEDA, an autonomous body under the Ministry of Commerce assists in the promotion of exports of various agricultural produce items including betel leaves.

Increase in Regional Films to be Shown on Doordarshan

7442. SHRI A. VIJAYARAGHAVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the steps taken by Government for increasing the number of regional films to be shown on national network of Doordarshan?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): As the time available for telecast of regional films on the national network of Doordarshan is already fully utilised, there is no proposal at present to increase the number of regional films telecast on the national network of Doordarshan.

[English]

Complaints about Loans Advanced in Banda District of Uttar Pradesh

7443. SHRI RAM SAJIWAN: Will the Minister of FINANCE be pleased to state:

(a) the number of complaints received during 1989 in Banda district of Uttar Pradesh about sanctioning of loans under the programmes for lifting people above poverty line by the nationalised banks and the regional rural banks;

(b) the action taken thereon;

(c) whether the district and block level consultative committees set up in the District to remove the difficulties of loan seekers have not been able to check irregularities in sanctioning of loans; and

(d) if so, the action proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). The present data reporting system does not generate the information in the manner asked for. However, the complaints against the working of banks regarding sanctioning and disbursement of loans as and when received from any quarters, by Government, Reserve Bank of India (RBI) and